

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Duckbill Drugs Private Limited Date of Commencement of Liquidation: 13-04-2021; List of Stakeholders as on Date: 12-06-2021; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				868046				NA
2	Liquidation costs incurred till date				9100				NA
3	Secured financial creditors	1	43670092.34	1	43298379		371713.34		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	68615338	1	68615338				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	34031432	2	32479137		1552295		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4242015.31	1	3853648.00		388367.31		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>5</b>	<b>150558877.65</b>	<b>5</b>	<b>149123648</b>	<b>0</b>	<b>2312375.65</b>	<b>0</b>	